



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4328/2024 FIXED	PATAMARI SONARAM HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM MR D K ROY SC, SEC. EDU.
59	WP(C)/4409/2024 B/O	MD. YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
ORDER (IMPLEADMENT OF PARTY)				
60	I.A.(Civil)/2599/2024 B/O in WP(C)/1480/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED (R-5) MR. S B LASKAR MS A HUSSAIN (R-5) MR N ZAMAN (R-5)	SC, ELEM. EDU MR. B PURKAYASTHA
	WITH WP(C)/1480/2024	BISWAJIT DEY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR. J AHMED (R-5) MS A HUSSAIN (R-5) MR N ZAMAN (R-5)
ADMISSION				
61	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
62	WP(C)/4126/2024 FIXED	MADHYA MAJULI PARIJAT H. S. SCHOOL AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AHSEC SC, SEC. EDU.
63	WP(C)/4138/2024 FIXED	PAHARITA BORUAH KAKOTI AND 41 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
64	WP(C)/4140/2024 FIXED	HASINUR JAMAN AND 28 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
ORDERS				
65	Cont.Cas(C)/404/2017 B/O	JERINA AHMED Versus SANJIB KUMAR BHUYAN AND ANR.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR B KAUSHIK (R-2) MS. N BORDOLOI (r-2) MR.D SAIKIA(Sr.Adv.) MR.A DEKA

66 [Cont.Cas\(C\)/91/2023](#)
B/O

MAMIRAN NESSA
Versus
SMTI. SURANJANA SENAPATI, ACS AND
ORS

MR. U K NAIR
MR A CHAKRABORTY
MS D MAHANTA
MS N NEWME

67 [Cont.Cas\(C\)/665/2023](#)
B/O

NIRMAL CHANDRA SARKAR
Versus
Narayan Konwar,ACS

MR S ISLAM
MR. S BISWAS

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
18)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE MITALI THAKURIA, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	Crl.Pet./194/2023 B/O	ARMOL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
32	Crl.Pet./1183/2023 B/O	THE STATE OF ASSAM AND ANR Versus MD. NAZIBULLAH RAHMAN	MR. P N GOSWAMI MR. D GOGOI	MR. A B T HAQUE
33	Crl.Pet./63/2024 B/O	RISHABH HIMATSINGKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	MR. M DUTTA (R-2) MR. K M BORA (R-2) PP, ASSAM
ORDERS				
34	Crl.Pet./784/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
36	WP(C)/4613/2023 B/O	DIBYAJYOTI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B BORA MR P S RAJA MS H.K.KASHYAP	SC, P AND R.D.
MOTION				
37	WP(C)/4388/2024 B/O	MD. JIYAU PASA Versus THE UNION OF INDIA AND 3 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED	SC, PWD ROAD DY.S.G.I.
38	WP(C)/4403/2024 B/O	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
ADMISSION				
39	WP(C)/737/2023 B/O	THE M/S BRAHMAPUTRA PART III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 7 ORS	MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM MR. I CHOUDHURY (R-8) MS N GUPTA (R-8) SC, M A C
40	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
41	WP(C)/2074/2024 FIXED	PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
	WITH I.A.(Civil)/2591/2024 in WP(C)/2074/2024	PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
ORDERS				
42	WP(C)/7628/2019 B/O	GAMIRI KOIBARTA FISHERY CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	GA, ASSAM SC, M A C
43	WP(C)/1876/2020 B/O	GUTUNG MEEN PAM SAMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	GA, ASSAM SC, AFDC SC, M A C

44	WP(C)/5753/2022 WP(C) 3629/2021(D/O), B/O	KULAI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR H K MAHANTA MR. R D BHUYAN	GA, ASSAM SC, M A C SC, AFDC
45	WP(C)/3508/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	WITH I.A.(Civil)/2531/2024 in WP(C)/3508/2024	SAFIQUL ISLAM Versus TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	I.A.(Civil)/2588/2024 B/O, IN WP(C)/97/2024 (D/O) in WP(C)/97/2024	AMBIYA BIBI @ AMBIA KHATUN @ AMRIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. J ABBAS	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING				
17	WP(C)/5317/2017 PART-HEARD, FIXED, WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	WP(C)/2770/2019 AT 10:30 AM	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT
48	WP(C)/2692/2022 AT 10:30 AM	FORCE NO. 060111875 EX SEPOY/GD VIBHAS CHANDRA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. U K GOSWAMI MR. U K GOSWAMI ASSTT.S.G.I.
49	WP(C)/6774/2022 CAVT. NO.11882/022, AT 10:30 AM	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
MOTION				
50	WP(C)/3456/2024 B/O	REHANA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR S DAS MRS. S D CHOUDHURY MS. J GHOSH	GA, ASSAM
51	WP(C)/4248/2024 FIXED	KAMAL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	GA, ASSAM SC, APSC
52	WP(C)/4343/2024 FIXED	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
	WITH I.A.(Civil)/2586/2024 in WP(C)/4343/2024	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	SC, C.G.C.

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HONOURABLE MRS. JUSTICE MITALI THAKURIA, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
11	CRL.A(J)/20/2018 12 Y 1 M 14 D :WITH LCR - 3 (THREE) FILES, P.B. - 2, PART- HEARD, FIXED	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/48/2021 AT 2:00 PM	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
12)	MR. A MANNAF	27-08-2024	To	13-09-2024
13)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
18)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE
MR. JUSTICE KAUSHIK GOSWAMI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4396/2024 B/O	KRISHNA KUMARI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, ASLSA GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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14)	MR. S B PRASAD	29-08-2024	To	05-09-2024
15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
18)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
78	WP(C)/1023/2021 BY SLIP	DR BIMAL KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
HEARING				
79	WP(C)/2833/2017 BY SLIP	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
80	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
81	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
82	WITH WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
50	Crl.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/147/2024 in Crl.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR Versus BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM
	WITH I.A.(Crl.)/189/2024 in Crl.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
MOTION				
51	Crl.Rev.P./336/2024 B/O	ANJAN SAHU Versus THE STATE OF ASSAM AND 2 ORS	G UDDIN P ADHIKARI MR A K AZAD	P ADHIKARI PP, ASSAM
ADMISSION				
52	Crl.A./268/2024 WITH OFFICE NOTE, FIXED	RITURAJ SONOWAL Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
	WITH I.A.(Crl.)/794/2024 in Crl.A./268/2024	RITURAJ SONOWAL Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
53	Crl.A./269/2024 WITH OFFICE NOTE, FIXED	JAYANTA CHABUKDHARA Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
	WITH I.A.(Crl.)/796/2024 in Crl.A./269/2024	JAYANTA CHABUKDHARA Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
54	Crl.A./270/2024 WITH OFFICE NOTE, FIXED	KABIN KILLINGPI Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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15)	MR. R ALI	01-09-2024	To	10-09-2024
16)	MR S KHOUND	30-08-2024	To	30-08-2024
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[For Friday,30th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/4226/2024 FIXED	M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED Versus UNION OF INDIA AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, GST DY.S.G.I. SC, FINANCE
ADMISSION				
43	WP(C)/6435/2023 FIXED	RAJENDRA KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM
	WITH I.A.(Civil)/2582/2024 in WP(C)/6435/2023	RAJENDRA KUMAR DEKA Versus MANOJ KUMAR DEKA	MR D DEKA	
44	WP(C)/193/2024 FIXED	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. K K NANDI (r-5,6) MR. G PEGU MS S DEY (r-5,6) MISS. R. DAS (r-5,6) DY.S.G.I.
45	WP(C)/1793/2024 FIXED	CHANDAN KUMAR ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. M MAHANTA MR A KALITA MR N KALITA	GA, ASSAM MR. S S ROY (R-10) MR. S BORTHAKUR (R-10) SC, FOREST SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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16)	MR S KHOUND	30-08-2024	To	30-08-2024
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18)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./2362/2024 AB 996/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	BISWAJIT BISWAS Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
ADMISSION				
44	CRL.A(J)/72/2024 B/O	KESHAR PROJA @ SHEKHAR Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
BAIL HEARING (BA)				
45	Bail Appln./1859/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAIFUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
50	I.A.(Civil)/2073/2024 FIXED in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2579/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2580/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
51	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
	WITH I.A.(Civil)/2401/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS 7ORS	PETITIONER IN PERSON	SC, IRRIGATION

	WITH I.A.(Civil)/2581/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	PETITIONER IN PERSON	SC, IRRIGATION
		ADMISSION		
52	WP(C)/5744/2020 BY SLIP	MISS SAJINA BEGUM @ SAJINA BIBI Versus THE ASSAM POWER DISTRIBUTION CO LTD AND 6 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, APDCL
53	WP(C)/5995/2023 FIXED	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
		ORDERS		
54	WP(C)/3421/2024 BY SLIP	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH I.A.(Civil)/2549/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus PUTUL DAS AND 3 ORS	MR B SINHA	SC, CO OP
	WITH I.A.(Civil)/2550/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
		HEARING		
55	Crl.A./149/2005 PART-HEARD, BY SLIP	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
56	WITH Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
57	WP(C)/5868/2012 WP(C) 1354/14 (D/O), FIXED	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
58	WP(C)/5934/2018 WITH LCR, FIXED	PARAN LEKHARU Versus THE STATE OF ASSAM AND 14 ORS.	MR. S SARMA MR. J DEKA MR. S K GHOSH MR. T K BHUYAN MR. S K DEKA MS F AHMED MR. C TALUKDAR MR. A GAUTAM	MR. K BHATTACHARJEE (R5-R12) MS. P BHATTACHARYA (R5-R12) MR. P K KALITA (R5-R12) MS B TALUKDAR (R13-R15) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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9)	MR. O P BHATI	23-08-2024	To	31-08-2024
10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
11)	MR. D P BORAH	27-08-2024	To	31-08-2024
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16)	MR S KHOUND	30-08-2024	To	30-08-2024
17)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

42	Bail Appln./2509/2024 FIXED	RAM KUMAR BIN Versus THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
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BAIL HEARING

43	AB/1999/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAFIKUL ISLAM @ SHOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
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WITH

[I.A.\(Cr.\)/748/2024](#)
in AB/1999/2024

	SAFIKUL ISLAM ALIAS SHOFIKUL ISLAM Versus THE STATE OF ASSAM	MR D J HALOI G BORO R BARMAN
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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/1664/2019 FIXED	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
53	WP(C)/3774/2019	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
	WITH WP(C)/3925/2023	TAPAN BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MR H DAS (R-7) MR. A C BAISHYA (R-7) B KUMAR
55	WP(C)/1798/2021 FIXED	TAPAN DAS AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR S DAS	SC, FOREST
HEARING				
56	MACApp./639/2019 WITH LCR, FIXED	MINATI RAY Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR SISHIR DUTTA MR. S ROY MR. R GOSWAMI MS. M SAIKIA MR. S DUTTA MS. P BORTHAKUR MR R DAS MR D DEKA MR S DUTTA
57	WP(C)/4641/2022 FIXED	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE MANISH CHOUDHURY AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	CRP(IO)/316/2024 CAVT. NO.07212/024, B/O	ANIL CHOUDHURY Versus SADHAN DAS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
ADMISSION				
43	Tr.P.(C)/79/2022 FIXED	SMTI BINITA THAPA Versus KHEMRAJ THAPA	MR. B C DAS	MR A SAIKIA
FOR HEARING U/O XLI RULE II C.P.C.				
44	RSA/152/2024 CAVT. NO.07752/024, FIXED WITH I.A.(Civil)/2441/2024 in RSA/152/2024	SONABAN KHATUN AND 9 ORS Versus DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
		SONABAN KHATUN AND 9 ORS Versus DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
ORDERS				
45	MACApp./318/2024 WITH LCR, B/O	RAJSHRI UDAWAT AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MS Z DOLEY	
46	WITH MACApp./149/2024	NATIONAL INSURANCE COMPANY LIMITED Versus RAJSHRI UDAWAT AND 8 ORS.	MR T KALITA MR. A KAKATI	MR SISHIR DUTTA(R-9) MS. M CHOUDHURY(R-9) MS. S SARMA(R-7,8) MR. A K SAHEWALLA.(R-1 TO 4) MR. W SHARMA.(R-1 TO 4) MR D GOSWAMI.(R-1 TO 4)
47	I.A.(Civil)/2561/2024 WITH LCR, B/O in RSA/209/2017	SMTI MADHABI MAZUMDER, Versus ON THE DEATH OF PANKAJ KUMAR DAS @ PANKAJ DAS		

WITH
[RSA/209/2017](#)

SRI PANKAJ KUMAR DAS @ PANKAJ DAS
Versus
SMTIMADHABI MAZUMDER

MR.G C PHUKAN
MR.K GOGOI

MR.P C DEY
MR.I HAQUE
MS.S PAUL

WITH
[I.A.\(Civil\)/1858/2024](#)
in RSA/209/2017

ON THE DEATH OF PANKAJ KUMAR DAS
@ PANKAJ DAS HIS LEGAL HEIRS PUTUL
DAS AND ORS
Versus
SMTI MADHABI MAZUMDER,

MR. P S DEKA
MR. B K BHAGAWATI
MS B LAHKAR
MR B S DEKA

WITH
[I.A.\(Civil\)/1859/2024](#)
in RSA/209/2017

ON THE DEATH OF PANKAJ KUMAR DAS
@ PANKAJ DAS HIS LEGAL HEIRS PUTUL
DAS AND ORS
Versus
SMTI MADHABI MAZUMDER,

MR. P S DEKA
MR. B K BHAGAWATI
MS B LAHKAR
MR B S DEKA

MR P C DEY

WITH
[I.A.\(Civil\)/1860/2024](#)
in RSA/209/2017

ON THE DEATH OF PANKAJ KUMAR DAS
@ PANKAJ DAS HIS LEGAL HEIRS PUTUL
DAS AND ORS
Versus
SMTIMADHABI MAZUMDER,

MR. P S DEKA
MR. B K BHAGAWATI
MS B LAHKAR
MR B S DEKA

MR P C DEY

48 [I.A.\(Civil\)/2573/2024](#)
WITH LCR, B/O
in RSA/128/2024

DEBASISH ROY
Versus
RUPAK PAUL AND 2 ORS

MR G N SAHEWALLA
MS. S. TODI
MR H K SARMA
MS K SARMA

WITH
[RSA/128/2024](#)
CAVT. NO. 06312/024,

RUPAK PAUL
Versus
M/S SARADAMANI STORE AND 2 ORS.

MR. D CHAKRABARTY
MS D.CHAKRABARTY

MR G N SAHEWALLA
MD ASLAM
MR. A BHATTACHARYA(R-
1,2)
MR S CHOUDHURY(R-1,2)
MS. K MALAKAR(R-1,2)
MR. A BHATTACHARJEE(R-
1,2)
MR H K SARMA
MS K BHATTACHARYYA
FOR CAVEATOR

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